

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST

Central Zonal Bench

SuchnaBhawan,IIIrdFloor, Arera Hills

Date:31st August, 2016

TIME:10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 73/2016(CZ) (M.A.No.642/16)	Afsar Khan (<i>Stone Crushers, Shahdol</i>) Vs. State of Madhya Pradesh & 4 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv.	
2.	Appeal No. 08/2016(CZ) (M.A.No.643/16)	Afsar Khan (<i>Road Construction, Shahdol</i>) Vs. State of Madhya Pradesh & 3 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv.	
3.	Original Application No. 75/2016(CZ)	Afsar Khan (<i>Marriage Garden Pollution</i>) Vs. State of M.P. & 2 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv.	
4.	Appeal No. 06/2016(CZ) (M.A.No.568/16)	Sanjay Jain Vs. State of Rajasthan & Ors.	Mr. Sambhav Sogani Adv, Mr.Alkesh Agarwal, Adv.	
5.	Original Application No. 66/2016(CZ)	Rohitas Jat Vs. M/s Lubok Carbon Pvt. Ltd & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
6.	Original Application No. 01/2016(CZ) (M.A.No.09/16)	Villagers of Village Kabra, Rajasthan Vs. State of Rajasthan & 5 Ors.	Mr. Sachin Verma, Adv. Mr. Rohit Sharma, Adv.	
7.	Original Application No. 14/2016(THC)	Udda Lal Vs. State of Rajasthan & 5 Ors.		
8.	Original Application No. 128/2013(THC) (M.A.No.391/14) (M.A.No.638/16) (M.A.No.639/16) (M.A.No.640/16)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
9.	Original Application No. 127/2013(THC) (M.A.No.770/15) (M.A.No.771/15) (M.A.No.819/15) (M.A.No.840/15) (M.A.No.24/16) (M.A.No.43/16)	Santosh Mittal Vs. State of Rajasthan & 7 Ors.	Mr. Sandeep Singh, Adv. (RSPCB) Mr. Sachin K.Verma,Adv (HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv.	

10.	Original Application No. 128/2015(THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	Mr. Yash Vidhyarthi, Adv. Mr. R.K.Gupta, Adv.	
11.	Original Application No. 71/2016(CZ) (M.A.No.468/16)	Ajay Dubey (<i>Sinhasth, Ujjain</i>) Vs. State of M.P. & 5 Ors.	Mr. Joseph Thomas, Adv. Mr. Dilip Kumar Mishra, Adv.	
12.	Original Application No. 05/2016(CZ)	Balwant Singh Raghuvanshi Vs. Bhopal Incinerator Ltd. & Ors.	Mr. Dharamveer Sharma, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Mr. Y.M.Yadav, Adv. Mr. Vivek Choudhary, Adv.	
13.	Original Application No. 221/2014(CZ) (M.A.No.424/16) (Amended Petition)	Laxman Nath Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
14.	Original Application No. 222/2014(CZ) (M.A.No.425/16)	Durga Lal Raigar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
15.	Original Application No. 223/2014(CZ) (M.A.No.426/16)	Ugma Lal Raigar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
16.	Original Application No. 224/2014(CZ) (M.A.No.427/16) (Amended Petition)	Satya Narayan Bairva Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
17.	Original Application No. 225/2014(CZ) (M.A.No.428/16)	Ram Chandra Chamar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
18.	Original Application No. 226/2014(CZ) (M.A.No.429/16)	Sanwar Lal Raigar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
19.	Original Application No. 227/2014(CZ) (M.A.No.430/16) (Amended Petition)	Ghisu Raigar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
20.	Original Application No. 228/2014(CZ) (M.A.No.431/16) (Amended Petition)	Madanlal Raigar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
21.	Original Application No. 229/2014(CZ) (M.A.No.432/16)	Gopi Nayak Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	

22.	Original Application No. 230/2014(CZ) (M.A.No.433/16)	Durga Lal Raigar Vs. Hindustan Zinc. Ltd., & Anr. Rajasthan	Mr. S.P.S Nagar Adv.	
FOR COMPLIANCE				
23.	Original Application No. 313/2014 (CZ) (M.A.No.20/16) (M.A.No.74/16)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Shantanu Saxena, Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R- MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv.	

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